

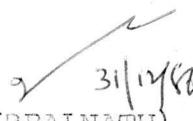


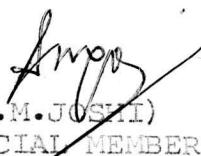
O.A.No.469/86

CORAM: HON'BLE MR. BIRBALNATH : ADMINISTRATIVE MEMBER
HON'BLE MR. P.M.JOSHI : JUDICIAL MEMBER

31-12-1986

Heard Mr.A.J.Shashtri, the learned advocate for the applicant. The application is flawed as the jurisdiction of the Tribunal is debarred by sub-section 2(a) of section 21 of the Administrative Tribunals Act, 1985 as the service of the applicant were terminated in 1973. Hence the application is not admitted and is summarily rejected.


(BIRBALNATH)
ADMINISTRATIVE MEMBER


(P.M.JOSHI)
JUDICIAL MEMBER

*B/er